




RESUMÉ OF WORK DONE BY LOK SABHA



**SIXTEENTH LOK SABHA
FOURTEENTH SESSION, 2018**

LOK SABHA SECRETARIAT, NEW DELHI
June, 2018/Jyaistha, 1940 (Saka)



RESUMÉ OF WORK DONE BY LOK SABHA

SIXTEENTH LOK SABHA — FOURTEENTH SESSION
(29 January, 2018 to 06 April, 2018)



LOK SABHA SECRETARIAT
NEW DELHI

June, 2018/Jyaistha, 1940 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Sixteenth Lok Sabha during the Fourteenth Session *i.e.* from 29 January, 2018 to 06 April, 2018.

NEW DELHI;
June, 2018

Jyaistha, 1940 (Saka)

SNEHLATA SHRIVASTAVA
Secretary General

1. DURATION OF SESSION
(14th Session of 16th Lok Sabha)

1. Date of Commencement	:	§29 January, 2018
2. Date of Adjournment <i>sine die</i>	:	*6 April, 2018**
3. Date of prorogation	:	6 April, 2018
4. Total number of days of Session	:	29 days
5. Number of Actual days of Sittings	:	29
6. Number of hours of sittings	:	34 hours 5 minutes

§ The first sitting commenced with the playing of National Anthem.

* The sitting ended with the playing of National Song.

** In order to enable standing Committees to consider the Demands for Grants the House was adjourned on 9.2.2018 to meet again on 5.3.2018.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken		No. of amendments tabled	No. of amendments carried	Progress/Remarks
					H.	M.			
1	2	3	4	5	6	7	8	9	
1.	The Finance Bill, 2018.	01.02.2018	—	14.03.2018 (Consideration and passing)	00 19	27	24	24	Passed, as amended
2.	The Chit Funds (Amendment) Bill, 2018.	12.03.2018	—	—	—	—	—	—	Pending
3.	The Fugitive Economic Offenders Bill, 2018.	12.03.2018	—	—	—	—	—	—	Pending
4.	The Appropriation (No. 2) Bill, 2018.	14.03.2018	—	14.03.2018 (Introduction, consideration and passing)	00 03	—	—	—	Passed
5.	The Appropriation (No. 3) Bill, 2018.	14.03.2018	—	14.03.2018 (Introduction, Consideration and passing)	00 03	—	—	—	Passed

6. The Payment of Gratuity (Amendment) Bill, 2017.	18.12.2017 (Earlier Session)	—	15.03.2018 (Consideration and passing)	00 06	7	2	Passed, as amended
7. The Specific Relief (Amendment) Bill, 2017.	22.12.2017 (Earlier Session)	—	15.03.2018 (Consideration and passing)	00 08	14	2	Passed, as amended

(ii) Bills referred to the Standing Committees and Presentation/Laying of Reports Thereon

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of Reference	Date of Presentation/Laying of Reports	Remarks
1	2	3	4	5	6	7
1.	The Right of Children to Free and Compulsory Education (Second Amendment) Bill, 2017.	11.08.2017	Chairman	Human Resource Development (22.08.2017)	09.02.2018	Pending in Lok Sabha
2.	The National Medical Commission Bill, 2017.	29.12.2017	Chairman	Health and Family Welfare (08.01.2018)	20.03.2018	Pending in Lok Sabha
3.	The Chit Funds (Amendment) Bill, 2018.	12.03.2018	Speaker	Finance (27.04.2018)	—	Pending with the Committee

SUMMARY

1. Bills pending at the end of last Session (Thirteenth Session)	28
2. Bills introduced	5
3. Bills opposed at introduction stage	1
4. Bills passed by Rajya Sabha and laid on the Table	Nil
5. Bills passed by Rajya Sabha and laid on the Table—returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and laid on the Table during earlier Session—returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
8. Bills passed	5
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	Nil
10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11. Bills negatived	Nil
12. Bills withdrawn	Nil
13. Bills—debate concluded but further motions not taken up	Nil
14. Motions for adjournment of debate on the Bills adopted	Nil
15. Bills referred to Select Committee	Nil
16. Bills referred to Joint Committee	Nil
17. Bills reported by Select Committee	Nil
18. Bills reported by Joint Committee	Nil
19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20. Bills referred to Standing Committees by Chairman/Speaker	1
21. Bills reported by Standing Committees	2
22. Bills pending at the end of Fourteenth Session of Sixteenth Lok Sabha	28

(SUMMARY)

(iii) Private Members' Bills

1. Bills pending at the end of the last session	804
2. Bills introduced	NIL
3. Bills withdrawn	NIL
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	NIL
6. Bills-part discussed	2 [#]
7. Bills pending at the end of the Session <i>vide</i> para No. 6874 of Bulletin—Part II, dated, 07.05.2014	804

[#] Including the Rights of Transgender Persons Bill, 2014, as passed by Rajya Sabha, which remained part-discussed during Ninth Session.

3. CANCELLATION/FIXATION OF SITTINGS OF LOK SABHA (14th Session, 16LS)

Sl. No.	Subject	Date	Remarks
1.	Cancellation of sitting fixed for 2nd February, 2018	01.02.2018	On 1 Feb., 2018 Hon'ble Speaker made an observation in the House that due to the sad demise of a sitting member (Shri Chintaman Navsha Wanga), the House would not sit on Friday, 2 Feb., 2018 as a mark of respect to the departed parted soul. Accordingly, the sitting fixed for 2 Feb., 2018 stood cancelled.
2.	Cancellation of sitting fixed for 26th March, 2018.	23.03.2018	On 23 March, 2018, Hon'ble Speaker informed the House that several members requested that sitting of the House fixed for Monday 26 March, 2018 be cancelled on account of Ram Navami. Since the request was acceded to, sitting of the House fixed for 26 March, 2018 stood cancelled.

4. COMMITTEES

(i) Financial Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
			H.	M.			Original	Action Taken	
1.	Committee on Estimates	01.05.2017	3	7 00	51.11%	—	1	1	—
2.	Committee on Public Undertakings	01.05.2017	2	2 20	54.50%	—	1	—	—
3.	Committee on Public Accounts (2017-18)	01.05.2017	3	3 10	57.78%	1	9	7	—
	Sub-Committee-II	22.05.2017	1	— 30	33.33%	—	—	—	—
	Sub-Committee-III	22.05.2017	6	6 10	52.78%	—	—	—	—
	Sub-Committee-IV	22.05.2017	2	1 30	71.43%	—	—	—	—
	Sub-Committee-V	22.05.2017	1	— 25	60%	—	—	—	—
	Sub-Committee-VI	22.05.2017	1	— 40	80%	—	—	—	—
	Sub-Committee-VIII	22.05.2017	1	1 35	75%	—	—	—	—

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
							Original	Action Taken	Action Taken Statement	
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Agriculture	29.01.2018	8	13 20	37.09%	-	5	0	0	-
2.	Committee on Chemicals and Fertilizers	01.09.2017	4	6 15	43.95%	-	3	-	-	-
3.	Committee on Coal and Steel	01.09.2017	4	6 30	45.68%	-	3	1	-	-
4.	Committee on Defence	01.09.2017	4	13 55	42.60%	-	4	3	7	-
5.	Committee on Energy	01.09.2017	4	8 40	45%	-	3	6	-	-
6.	Committee on External Affairs	01.09.2017	7	11 05	36.40%	-	1	1	1	-
7.	Committee on Finance	01.09.2017	6	9 40	53.76%	-	5	-	-	-
8.	Committee on Food, Consumer Affairs and Public Distribution	01.09.2017	5	4 45	35.92%	-	2	-	-	-

1	2	3	4	5	6	7	8	9	10	11
9.	Committee on Information Technology	01.09.2017	8	12 05	37%	-	5	-	-	-
10.	Committee on Labour	01.09.2017	5	7 10	50%	-	3	-	1	-
11.	Committee on Petroleum and Natural Gas	01.09.2017	2	3 45	51.62%	-	1	0	0	-
12.	Committee on Railways	01.09.2017	3	3 30	37.33%	-	1	-	1	-
13.	Committee on Rural Development	01.09.2017	6	8 05	51.11%	-	4	3	-	-
14.	Committee on Social Justice and Empowerment	01.09.2017	6	11 05	54.73%	-	4	-	-	-
15.	Committee on Urban Development	01.09.2017	2	3 30	55.17%	-	1	-	-	-
16.	Committee on Water Resources	01.09.2017	2	3 05	47.48%	-	1	1	-	-

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
							Original	Action Taken	Action Taken Statement	
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Absence of Members from the Sitings of the House	01.09.2017	1	00 25	53.33%	-	1	-	-	-
2.	House Committee	12.06.2017	2	01 45	59.09%	-	-	-	-	-
3.	Committee on MPLADS	15.09.2017	-	- -	-	-	-	-	-	-
4.	Committee on Privileges	01.09.2014/ 01.09.2017	-	- -	-	-	-	-	-	-
5.	Committee on Ethics	12.08.2015/ 12.08.2017	-	- -	-	-	-	-	-	-
6.	Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officers with Members of Lok Sabha	15.09.2014	1	01 25	40%	-	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11
7.	Committee on Private Members' Bills and Resolutions	15.09.2017	3	1 35	48.88%	-	3	-	-	-
8.	Committee on Subordinate Legislation	01.09.2017	4	4 25	60%	-	1	1	-	-
9.	Committee on Papers Laid on the Table	01.09.2017	1	1 30	46.60%	-	2	-	-	-
10.	Joint Committee on Offices of Profit	11.12.2014	2	2 15	42.85%	-	3	-	-	-
11.	Rules Committee	01.09.2014	-	- -	-	-	-	-	-	-
12.	General Purposes Committee	29.01.2015	-	- -	-	-	-	-	-	-
13.	Joint Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	08.10.2014	-	- -	-	-	-	-	-	-
14.	Joint Committee on Food Management in Parliament House Complex	15.09.2017	-	- -	-	-	-	-	-	-

15.	Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	08.10.2014	-	-	-	-	-	-	-	-	-	-
16.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	01.05.2017 (2017-18)	4	6	45	72%	-	-	-	3	-	-
17.	Library Committee	12.11.2017	1	-	45	55%	-	-	-	-	-	-
18.	Business Advisory Committee	13.06.2014 and reconstituted on 22.06.2017	4	2	55	56.66%	-	-	4	-	-	-
19.	Joint Committee on Salaries and Allowances of Members of Parliament	26.10.2017	1	-	35	40%	-	-	-	-	-	-
20.	Committee on Government Assurances	01.09.2017	1	00	30	43%	-	-	4	-	-	-
21.	Committee on Petitions	01.09.2014	1	1	45	63%	-	-	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11
22.	Committee on Empowerment of Women	01.09.2017	2*	1 25	41.60%	-	-	-	2	*Out of these two sittings, one sitting held on 7.2.2018, was adjourned due to lack of quorum.
23.	Railway Convention Committee	27.04.2015	2	2 00	56.66%	-	-	3	-	-
24.	Committee on Welfare of Other Backward Classes	25.01.2018	4	5 00	46.67%	-	3	-	2	-
25.	Joint Parliamentary Committee on Security in Parliament Complex	29.04.2017	-	- -	-	-	-	-	-	-
26.	Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015	13.05.2015	1*	- 30	22.33%	-	-	-	-	*Sitting was adjourned due to lack of quorum under Rule 259(2) of Rules of Procedure and Conduct of Business in Lok Sabha.

27. Committee on 15.09.2014
 Provision of
 Computers to
 Members of
 Lok Sabha
28. Joint Committee on 24.08.2016
 the Citizenship
 (Amendment) Bill
 2016
-

5. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time Taken	
			H.	M.
1	2	3	4	
Union Budget				
Union Budget for 2018-19	1.2.2018		01	47
		7.2.2018	12	13
		8.2.2018		
Supplementary Demands for Grants (General) for 2017-18	8.3.2018	14.3.2018	00	01
		*Discussion and voting on Supplementary Demands for Grants (General)		

*Passing of the Demands for Grants of Ministry/Department of:—

- (1) Agriculture and Farmers' Welfare
- (2) Atomic Energy
- (3) Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)
- (4) Chemicals and Fertilisers
- (5) Civil Aviation
- (6) Coal
- (7) Commerce and Industry
- (8) Communications
- (9) Consumer Affairs, Food and Public Distribution
- (10) Corporate Affairs
- (11) Culture
- (12) Defence
- (13) Development of North Eastern Region
- (14) Drinking Water and Sanitation
- (15) Earth Sciences
- (16) Electronics and Information Technology
- (17) Environment, Forests and Climate Change
- (18) External Affairs
- (19) Finance
- (20) Food Processing Industries
- (21) Health and Family Welfare
- (22) Heavy Industries and Public Enterprises
- (23) Home Affairs

H. M.

17

14.3.2018
(at 12.07 PM)

0

06

*Passed without discussion.

	1	2	3	4
(24) Housing and Urban Poverty Alleviation				
(25) Human Resource Development				
(26) Information and Broadcasting				
(27) Labour and Employment				
(28) Law and Justice				
(29) Micro, Small and Medium Enterprises				
(30) Mines				
(31) Minority Affairs				
(32) New and Renewable Energy				
(33) Panchayati Raj				
(34) Parliamentary Affairs				
(35) Personnel, Public Grievances and Pensions				
(36) Petroleum and Natural Gas				
(37) Planning			14.3.2018	0 06
(38) Power			(at 12.07 pm)	
(39) Lok Sabha				
(40) Rajya Sabha				
(41) Secretariat of the Vice-President				
(42) Railways				
(43) Road Transport and Highways				
(44) Rural Development				
(45) Science and Technology				
(46) Shipping				
(47) Skill Development and Entrepreneurship				
(48) Social Justice and Empowerment				

- (49) Space
- (50) Statistics and Programme Implementation
- (51) Steel
- (52) Textiles
- (53) Tourism
- (54) Tribal Affairs
- (55) Water Resources, River Development and
Ganga Rejuvenation
- (56) Women and Child Development
- (57) Youth Affairs and Sports

14.3.2018 0 06
(at 12.07 PM)

*Passed without discussion.

6. MEMBERS ELECTED IN BYE-ELECTIONS

Sl. No.	Name of Member	Constituency/State	Date when declared elected	Vacancy against which declared elected
1.	Dr. Karan Singh Yadav	Alwar/Rajasthan	01.02.2018	Vice Shri Chand Nath passed away on 17.09.2017.
2.	Shri Raghu Sharma	Ajmer/Rajasthan	01.02.2018	Vice Shri Sanwar Lal Jat passed away on 09.08.2017.
3.	Smt. Sajda Ahmed	Uluberia/West Bengal	01.02.2018	Vice Shri Sultan Ahmed passed away on 04.09.2017.
4.	Shri Sarfaraz Alam	Araria/Bihar	14.03.2018	Vice Shri Tasleem Uddin passed away on 17.09.2017.
5.	Shri Nagendra Pratap Singh Patel	Phulpur/Uttar Pradesh	14.03.2018	Vice Shri Keshav Prasad Maurya resigned w.e.f. 21.09.2017.
6.	Shri Pravin Kumar Nishad	Gorakhpur/Uttar Pradesh	14.03.2018	Vice Shri Yogi Adityanath resigned w.e.f. 21.09.2017.

7. OATH/AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken	
						H.	M.
1.	Dr. Karan Singh Yadav	Alwar/Rajasthan	Oath	Hindi	05.02.2018	00	03
2.	Shri Raghu Sharma	Ajmer/Rajasthan	Oath	Hindi	05.02.2018	00	01
3.	Smt. Sajda Ahmed	Uluberia/West Bengal	Oath	English	05.02.2018	00	01
4.	Shri Sarfaraz Alam	Araria/Bihar	Affirmation	Hindi	16.03.2018	00	02
5.	Shri Nagendra Pratap Singh Patel	Phulpur/Uttar Pradesh	Oath	Hindi	16.03.2018	00	01
6.	Shri Pravin Kumar Nishad	Gorakhpur/Uttar Pradesh	Oath	Hindi	16.03.2018	00	01

8. RESIGNATION BY MEMBERS

Sl. No.	Name of Member	Constituency	State	Date on which accepted by Speaker	Date on which announcement was made by HS
1.	Shri Neiphiu Rio	Nagaland	Nagaland	22.02.2018	05.03.2018

9. VACATION OF SEATS IN LOK SABHA

Sl. No.	Name of Member/ Constituency/State	Date on which seat became vacant	Remarks
1.	Shri Neiphiu Rio Nagaland/Nagaland	22.02.2018	Resigned w.e.f. 22.02.2018 (Announcement made in the House on 05.03.2018)

10. MOTIONS

MOTIONS UNDER RULE 388 FOR SUSPENSION OF RULES

Sl. No.	Brief Subject	Name of member who moved	Date(s) of discussion	Time Taken		Remarks
				H.	M.	
1.	“That this House do suspend clause (i) of rule 80 of Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment Nos. 5, 7 and 19* to the Finance Bill, 2018 and that this amendment may be allowed to be moved.”	Shri Arun Jaitley	14.03.2018	00	19	Adopted

*Three separate motions were moved and adopted.

11. OBITUARY AND OTHER REFERENCES

(i) Obituary References

Sl. No.	Name of the Member/Dignitary	Date of Death	3	4	Date of Obituary reference		Time Taken	
					H.	M.	H.	M.
1	2	3	4	5				
1.	#Shri Chintaman Navsha Wanaga (Sitting member and member of the Eleventh and Thirteenth Lok Sabhas)	30.01.2018	01.02.2018	00	02			
2.	*Shri Hukum Singh (Sitting member of the Lok Sabha)	03.02.2018	05.02.2018	00	04			25
3.	Shri Narsingh Narain Pandey (Member, Fifth Lok Sabha)	08.01.2018	08.02.2018					
4.	Shri Raghunath Jha (Member, Thirteenth and Fourteenth Lok Sabhas)	15.01.2018	08.02.2018	00	06			
5.	Shri Rudolph Rodrigues (Member, Sixth Lok Sabha)	09.12.2017	05.03.2018	00	05			
6.	Shri Kamla Prasad Singh (Member, Eighth Lok Sabha)	13.01.2018						

House not adjourned on 01.02.2018 as Budget was to be presented. House was adjourned on 02.02.2018.

* House adjourned on 05.02.2018 for the day.

1	2	3	4	5
7.	Shri Khagen Das (Member, Thirteenth, Fourteenth and Fifteenth Lok Sabhas)	21.01.2018		
8.	Kumari Farida Topno (Member, Tenth and Eleventh Lok Sabhas)	06.02.2018	05.03.2018	00 05
9.	Smt. Shyama Singh (Member, Thirteenth, Lok Sabha)	11.09.2017		
10.	Shri Bhanu Kumar Shastri (Member, Sixth Lok Sabha)	24.02.2018	09.03.2018	00 03
11.	Shri Prabodh Panda (Member, Thirteenth to Fifteenth Lok Sabhas)	27.02.2018		
12.	Shri Uttambhai Harjibhai Patel (Member, Seventh, Eight and Tenth Lok Sabhas)	30.01.2018		
13.	Dr. Bolla Bulli Ramaiah (Member, Eighth, Tenth, Eleventh and Thirteenth Lok Sabhas)	14.02.2018	16.03.2018	00 04
14.	Shrimati Susheela Bangaru Laxman (Member, Fourteenth Lok Sabha)	03.03.2018		
15.	Prof. Stephen Hawking (Renowned British physicist and cosmologist)	14.03.2018		

(ii) References Regarding Tragic Incidents

Sl. No.	Name of the Occasion	Date of incident	Date of reference	Time Taken
1.	Reference regarding loss of lives of 9 Security personnel of CRPF in a bomb blast by naxalites on a CRPF personnel vehicle in Sukma District, Chhattisgarh.	13.03.2018	16.03.2018	00 01 H. M.

(iii) Congratulatory References/References on Landmark Occasions

Sl. No.	Name of the Occasion	Date of Occasion	Date of reference	Time Taken	
				H.	M.
1.	Reference regarding congratulations to Indian Under-19 Cricket Team for winning the ICC Under-19 World Cup for the fourth time by beating Australia.	03.02.2018	06.02.2018	00	03
2.	Reference on the occasion of International Women's Day	08.03.2018	08.03.2018	00	07
3.	Reference on the occasion of Nav Samvatsar/Chaitra Sukiadi/Gudi padava/Ugadi and Cheti Chand of the Vikram Samvat Era	18.03.2018	16.03.2018	00	04
4.	Reference regarding homage to martyrs of freedom movement	23.03.1931	23.03.2018	00	03

12. PANEL OF CHAIRPERSONS

Sl. No.	Name of the Member	Date of Appointment/ Nomination
1.	Shri Arjun Charan Sethi	09.06.2014*
2.	Shri Hukm Deo Narayan Yadav	
	Prof. K.V. Thomas ^{\$}	
3.	Shri Anandrao Adsul	
4.	Shri Pralhad Joshi	
5.	Dr. (Smt.) Ratna De (Nag)	
6.	Shri Ramen Deka	
7.	Shri Konakalla Narayan Rao	11.12.2014^
	Shri Hukum Singh [%]	
8.	Dr. P. Venugopal	15.03.2018#
9.	Shri K.H. Muniyappa	
10.	Shri Kalraj Mishra	

* Announcement made in the House on 09.06.2014.

\$ Ceased to be a member of Panel of Chairpersons on 12.12.2014.

^ Announcement made in the House on 12.12.2014.

% Passed away on 03.02.2018.

Announcement made in the House on 16.03.2018.

13. PAPERS LAID ON THE TABLE

(a) By Government	1185
(b) By Private Members	Nil

14. PERSONAL EXPLANATIONS UNDER RULE 199

Brief Subject	Name of Minister	Date	Time Taken	
			H.	M.
Statement in explanation of resignation from the Council of Ministers as Minister of Civil Aviation.	Shri P. Ashok Gajapathi Raju	15.3.2018	00	04

15. PRESIDENT'S ADDRESS

Date of Address	Date(s) of discussion on Motion of Thanks	Member who moved and seconded	No. of amendments tabled	No. of amendments admitted/ circulated	No. of amendments carried	Motion of Thanks adopted on	Time taken H. M.	President's message reported on
29.1.2018	6.2.2018	Shri Rakesh Singh	845	590	-	7.2.2018	10 43	5.3.2018
	7.2.2018	Shri Pralhad Venkatesh Joshi						

16. QUESTIONS

INFORMATION RELATING TO QUESTIONS FOR INCLUSION IN "RESUME OF WORK DONE BY LOK SABHA" DURING THE FOURTEENTH SESSION OF SIXTEENTH LOK SABHA

(i) Starred Questions

(a) Number of Questions put down in the Question Lists for Oral answer	580 [#]
(b) Number of Questions Orally answered	24

(ii) Unstarred Questions

Number of Questions put down in the Question Lists for Written answers	6670 [@]
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(iii) Answers Laid on the Table

Number of Questions (SQ 555 + USQ 6668) for which Written answers were laid on the Table	7223
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(iv) Short Notice Questions

(a) No. of Short Notice Questions (SNQ) received	2
(b) No. of Notices of SNQ admitted	NIL
(c) No. of Notices of SNQ clubbed with SQ	NIL
(d) No. of Notices of SNQ disallowed	2

(v) Half-an-Hour discussion

(a) No. of Notices of Half-an-Hour Discussion received	1
(b) No. of Notices of Half-an-Hour Discussion admitted	NIL
(c) No. of Notices of Half-an-Hour Discussion discussed	NIL
(d) No. of Notices of Half-an-Hour disallowed/lapsed	1

(vi) Statement(s) made by Minister correcting replies already given

No. of answers corrected	2
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[#] Including Starred Question No. 221 deleted under Rule 47 of 'Rules of Procedure and conduct of Business in Lok Sabha'.

[@] Including 02 Unstarred Questions deleted from Unstarred List due to death of Shri Chintaman Navsha Wanaga, MP.

(vii) Abstract of statement(s) made by Ministers correcting the replies already given by them to questions in Lok Sabha

Sl. No.	Date of correcting the reply	Statement made by	No. of Question to which statement was made	Date of answer to the Question	Subject of the question
1.	13.03.2018	Ministry of Consumer Affairs, Food and Public Distribution	USQ No. 1838	06.03.2018	"Damaged Wheat in Punjab"
2.	04.04.2018	Ministry of External Affairs	USQ No. 3198	14.03.2018	"Absconding Businessmen"

17. RESOLUTIONS Statutory Resolutions

Sl. No.	Text of Resolution	Article/ Section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time Taken		Ministry/ Department concerned	Remarks
					H.	M.		
1	2	3	4	5	6	7	8	
1.	In pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of notification No. 28/2018-Customs, dated 1st March, 2018 which seeks to increase the basic customs duty (BCD) on chickpeas, falling under tariff item 0713 20 00, of the Customs Tariff Act from 40% to 60%.	Section 8A(1) of Customs Tariff Act, 1975	Shri Radhakrishnan P.	15.3.2018	00	01	Finance	Adopted
2.	In pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of notification No. 36/2018-Customs, dated 2nd April, 2018 which seeks to increase the basic customs duty (BCD) on populated, loaded or stuffed printed circuit boards, falling under tariff item 8517 70 10, of the Customs Tariff Act, 1975 from Nil to 10%.	Section 8A(1) of Customs Tariff Act, 1975	Shri Shiv Pratap Shukla	4.4.2018	00	01	Finance	Adopted

18. SPEAKER/DEPUTY SPEAKER/CHAIRPERSON—Announcements/Observations/Rulings

Sl. No.	Subject	By whom	Date
1	2	3	4
1.	Observation regarding adjournment of the House due to death of a sitting member after the presentation of the Union Budget for 2018-19.	The Speaker	01.02.2018
2.	Announcement regarding welcoming H.E. Mr. Fidel Espinoza, President of the Chamber of Deputies of the Republic of Chile and Members of the Parliamentary Delegation from the Republic of Chile.	The Speaker	06.02.2018
3.	Felicitation to the Indian Under-19 Cricket Team for winning World Cup for the fourth time by beating Australia in the final.	The Speaker	06.02.2018
4.	Announcement regarding amendments to the Motion of Thanks on President's Address.	The Speaker	06.02.2018
5.	Announcement regarding welcoming H.E. Mr. Chung Sye Kyun, Speaker of the National Assembly of the Republic of Korea and Members of the Parliamentary Delegation from the Republic of Korea.	The Speaker	09.03.2018
6.	Observation regarding immediately taking up guillotine in respect of Demands for Grants 2018-19 which was earlier scheduled to be held at 5 P.M.	The Speaker	14.03.2018
7.	Observation regarding re-numbering of clauses and sub-clauses due to insertion of new clauses in the Finance Bill.	The Speaker	14.03.2018
8.	Announcement regarding nomination of Shri Kairaj Mishra, M.P. as member of the Panel of Chairpersons, Lok Sabha.	The Speaker	16.03.2018
9.	Announcement regarding receipt of notices of Motion of No-Confidence in the Council of Ministers: Hon'ble Speaker observed that she had received notices of No-Confidence Motion which she was duty bound to bring before the House. She further observed that as the House was not in order, she was not in a position to bring the notices of No-Confidence Motion before the House.	The Speaker	16.03.2018

10. Announcement regarding receipt of notices of Motion of No-Confidence in the Council of Ministers: Hon'ble Speaker observed that she had received notices of No-Confidence Motion which she was duty bound to bring before the House. She further observed that as the House was not in order, she was not in a position to bring the notices of No-Confidence Motion before the House.	The Speaker	19.03.2018
11. Announcement regarding receipt of notices of Motion of No-Confidence in the Council of Ministers: Hon'ble Speaker observed that she had received notices of No-Confidence Motion which she was duty bound to bring before the House. She further observed that as the House was not in order, she was not in a position to bring the notices of No-Confidence Motion before the House.	The Speaker	20.03.2018
12. Announcement regarding receipt of notices of Motion of No-Confidence in the Council of Ministers: Hon'ble Speaker observed that she had received notices of No-Confidence Motion which she was duty bound to bring before the House. She further observed that as the House was not in order, she was not in a position to bring notices of No-Confidence Motion before the House.	The Speaker	21.03.2018
13. Announcement regarding receipt of notices of Motion of No-Confidence in the Council of Ministers: Hon'ble Speaker observed that she had received notices of No-Confidence Motion which she was duty bound to bring before the House. She further observed that as the House was not in order, she was not in a position to bring the notices of No-Confidence Motion before the House.	The Speaker	22.03.2018
14. Announcement regarding constitution of a Committee of Parliament to consider desirable changes in the structure of scales of pay, allowances, leave, pensionary benefits and other amenities to the officers and all categories of employees of Rajya Sabha and Lok Sabha Secretariat in the context of the decision of the Government of India on the recommendations of the 7th Central Pay Commission.	The Speaker	23.03.2018
15. Announcement regarding receipt of notices of Motion of No-Confidence in the Council of Ministers: Hon'ble Speaker observed that she had received notices of No-Confidence Motion which she was duty bound to bring before the House. She further observed that as the House was not in order, she was not in a position to bring the notices of No-Confidence Motion before the House.	The Speaker	23.03.2018

- | | | | |
|-----|--|-------------|------------|
| 16. | Announcement regarding cancellation of the sitting fixed for 26th March, 2018 on the occasion of Ram Navami. | The Speaker | 23.03.2018 |
| 17. | Announcement regarding receipt of notices of Motion of No-Confidence in the Council of Ministers: Hon'ble Speaker observed that she had received notices of No-Confidence Motion which she was duty bound to bring before the House. She further observed that as the House was not in order, she was not in a position to bring the notices of No-Confidence Motion before the House. | The Speaker | 27.03.2018 |
| 18. | Announcement regarding receipt of notices of Motion of No-Confidence in the Council of Ministers: Hon'ble Speaker observed that she had received notices of No-Confidence Motion which she was duty bound to bring before the House. She further observed that as the House was not in order, she was not in a position to bring the notices of No-Confidence Motion before the House. | The Speaker | 28.03.2018 |
| 19. | Announcement regarding receipt of notices of Motion of No-Confidence in the Council of Ministers: Hon'ble Speaker observed that she had received notices of No-Confidence Motion which she was duty bound to bring before the House. She further observed that as the House was not in order, she was not in a position to bring the notices of No-Confidence Motion before the House. | The Speaker | 02.04.2018 |
| 20. | Announcement regarding receipt of notices of Motion of No-Confidence in the Council of Ministers: Hon'ble Speaker observed that she had received notices of No-Confidence Motion which she was duty bound to bring before the House. She further observed that as the House was not in order, she was not in a position to bring the notices of No-Confidence Motion before the House. | The Speaker | 03.04.2018 |
| 21. | Announcement regarding receipt of notices of Motion of No-Confidence in the Council of Ministers: Hon'ble Speaker observed that she had received notices of No-Confidence Motion which she was duty bound to bring before the House. She further observed that as the House was not in order, she was not in a position to bring the notices of No-Confidence Motion before the House. | The Speaker | 04.04.2018 |

22.	Announcement regarding receipt of notices of Motion of No-Confidence in the Council of Ministers: Hon'ble Speaker observed that she had received notices of No-Confidence Motion which she was duty bound to bring before the House. She further observed that as the House was not in order, she was not in a position to bring the notices of No-Confidence Motion before the House.	The Speaker	05.04.2018
23.	Announcement regarding No-Confidence Motion: The announcement could not be made due to interruption in the House, therefore, the notices could not be brought before the House.	The Speaker	6.04.2018
24.	Valedictory Reference on the conclusion of the Fourteenth Session of the Sixteenth Lok Sabha.	The Speaker	6.04.2018

19. STATEMENTS

(i) Statements Made/Laid by Ministers Under Rule 372 during Fourteenth Session of Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Correcting the reply given on 06.03.2018 to Unstarred Question No. 1838 (Hindi version) by Shri K. Ashok Kumar, MP, regarding 'Damaged wheat in Punjab'.	Shri C.R. Chaudhary	13.03.2018	0	01
2.	Regarding incidents of violence during Bharat Bandh on 2 April, 2018.	Shri Rajnath Singh	03.04.2018	0	06
3.	Correcting the reply given on 14.3.2018 to Unstarred Question No. 3198 by Shri Md. Badaruddoza Khan, Shri Kaushal Kishore, Shri Mohd. Salim and Shri Ramdas C. Tadas regarding 'Absconding Businessmen'.	Shri M.J. Akbar	04.04.2018	0	01

**(ii) Statements Made/Laid by Ministers Under Direction 73A of Directions by the Speaker during
Fourteenth Session of Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	5
*1.	Regarding the status of implementation of the recommendations contained in the 36th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2017-18), pertaining to the Department of Social Justice and Empowerment, Ministry of Social Justice and Empowerment.	Shri Thaawarchand Gehlot	06.02.2018	0	01
*2.	Regarding the status of implementation of the recommendations contained in the 30th Report of the Standing Committee on Chemicals and Fertilizers on Action Taken by the Government on the recommendations contained in the 24th Report of the Committee on 'Cluster Development Programme for Pharma Sector (CDP-PS)', pertaining to the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers.	Shri Mansukh L. Mandaviya	09.02.2018	0	01
*3.	Regarding the status of implementation of the recommendations contained in the 35th Report of the Standing Committee on Rural Development on Demands for Grants (2017-18), pertaining to the Ministry of Drinking Water and Sanitation.	Shri S.S. Ahluwalia	08.03.2018	0	01

*Laid a copy (Hindi and English versions) of the statement.

1	2	3	4	5
*4.	Regarding the status of implementation of the recommendations contained in the 136th Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations contained in the 133rd Report of the Committee on Demands for Grants (2017-18), pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.	Shri C.R. Chaudhary	12.03.2018	0 01
*5.	Regarding the status of implementation of the Recommendations contained in the 25th Report of the Standing Committee on Social Justice and Empowerment on 'Persons affected by Alcoholism and Substance (Drugs) abuse, their treatment/rehabilitation and role of voluntary organizations', pertaining to the Department of Social Justice and Empowerment, Ministry of Social Justice and Empowerment.	Shri Thaaarchand Gehlot	13.03.2018	0 01
*6.	Regarding the status of implementation of the recommendations contained in the 22nd Report of the Standing Committee on Defence on Demands for Grants (2016-17) on Capital Outlay on Defence Services (Demand No. 23), pertaining to the Ministry of Defence.	Dr. Subhash Bhamre	14.03.2018	0 01
*7.	Regarding the status of implementation of the Recommendations contained in the 7th Report of the Standing Committee on Rural Development on Demands for Grants (2015-16), pertaining to the Department of Land Resources, Ministry of Rural Development.	Shri Narendra Singh Tomar	15.03.2018	0 01
*8.	Regarding the status of implementation of the Recommendations contained in the 22nd Report of the Standing Committee on Rural Development on Demands for Grants (2016-17), pertaining to the Department of Land Resources, Ministry of Rural Development.	Shri Narendra Singh Tomar	15.03.2018	0 01

*9.	Regarding the status of implementation of the Recommendations contained in the 33rd Report of the Standing Committee on Rural Development on Demands for Grants (2017-18), pertaining to the Department of Land Resources, Ministry of Rural Development.	Shri Narendra Singh Tomar	15.03.2018	0	01
*10.	Regarding the status of implementation of the Recommendations contained in the 5th Report of the Standing Committee on Petroleum and Natural Gas on 'National Auto Fuel Policy', pertaining to the Ministry of Petroleum and Natural Gas.	Shri Dharmendra Pradhan	19.03.2018	0	01
*11.	Regarding the status of implementation of the Recommendations contained in the 134th Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations contained in the 130th Report of the Committee on 'Industrial Policy in the changing Global scenario', pertaining to the Department of the Industrial Policy and Promotion, Ministry of Commerce and Industry.	Shri C.R. Chaudhary	19.03.2018	0	01
*12.	Regarding the status of implementation of the Recommendations contained in the 304th Report of the Standing Committee on Science and Technology, Environment and Forests on Action Taken by the Government on the recommendations contained in the 296th Report of the Committee on Demands for Grants (2017-18), pertaining to the Department of Science and Technology, Ministry of Science and Technology.	Dr. Harsh Vardhan	20.03.2018	0	01
*13.	Regarding the status of implementation of the Recommendations contained in the 203rd Report of the Standing Committee on Home Affairs on 'Border Security, Capacity Building and Installations', pertaining to the Ministry of Home Affairs.	Shri Kiren Rijju	20.03.2018	0	01

*Laid a copy (Hindi and English versions) of the statement.

1	2	3	4	5
*14.	Regarding the status of implementation of the Recommendations contained in the 306th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2017-18), pertaining to the Department of Space, Ministry of Science and Technology, Environment and Forests.	Shri Arjun Ram Meghwal on behalf of Dr. Jitendra Singh	21.03.2018	0 01
*15.	Regarding the status of implementation of the Recommendations contained in the 21st Report of the Standing Committee on Rural Development on Demands for Grants (2016-17), pertaining to the Department of Rural Development, Ministry of Rural Development.	Shri Ram Kripal Yadav	22.03.2018	0 01
*16.	Regarding the status of implementation of the Recommendations contained in the 3rd Report of the Standing Committee on Rural Development on Demands for Grants (2014-15), pertaining to the Ministry of Panchayati Raj.	Shri Parshottam Rupala on behalf of Shri Narendra Singh Tomar	23.03.2018	0 01
*17.	Regarding the status of implementation of the Recommendations contained in the 24th Report of the Standing Committee on Rural Development on Demands for Grants (2016-17), pertaining to the Ministry of Panchayati Raj.	Shri Parshottam Rupala on behalf of Shri Narendra Singh Tomar	23.03.2018	0 01
*18.	Regarding the status of implementation of the Recommendations contained in the 34th Report of the Standing Committee on Rural Development on Demands for Grants (2017-18), pertaining to the Ministry of Panchayati Raj.	Shri Parshottam Rupala on behalf of Shri Narendra Singh Tomar	23.03.2018	0 01
*19.	Regarding the status of implementation of the Recommendations contained in the 10th Report of the Standing Committee on Rural Development on Demands for Grants (2014-15), pertaining to the Department of Rural Development, Ministry of Rural Development.	Shri Ram Kripal Yadav	23.03.2018	0 01

*20.	Regarding the status of implementation of the Recommendations contained in the 18th Report of the Standing Committee on Rural Development on Demands for Grants (2015-16), pertaining to the Department of Rural Development, Ministry of Rural Development.	Shri Ram Kripal Yadav	23.03.2018	0	01
*21.	Regarding the status of implementation of the Recommendations contained in the 288th Report of the Standing Committee on Human Resource Development on Demands for Grants (2017-18), pertaining to the Department of Higher Education, Ministry of Human Resource Development.	Dr. Satya Pal Singh	27.03.2018	0	01
*22.	Regarding the status of implementation of the Recommendations contained in the 253rd Report of the Standing Committee on Transport, Tourism and Culture on Action taken by the Government on the recommendations contained in the 247th Report of the Committee on Demands for Grants (2017-18), pertaining to the Ministry of Shipping.	Shri Pon. Radhakrishnan	28.03.2018	0	01
*23.	Regarding the status of implementation of the Recommendations contained in the 252nd Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations contained in the 246th Report of the Committee on Demands for Grants (2017-18), pertaining to the Ministry of Road Transport and Highways.	Shri Mansukh L. Mandaviya	28.03.2018	0	01
*24.	Regarding the status of implementation of the Recommendations contained in the 38th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2017-18), pertaining to the Ministry of Tribal Affairs.	Shri Jual Oram	02.04.2018	0	01

*Laid a copy (Hindi and English versions) of the statement.

1	2	3	4	5
*25.	Regarding the status of implementation of the Recommendations contained in the 229th Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations contained in the 222nd Report of the Committee on Demands for Grants (2013-14), pertaining to the Ministry of Tourism.	Shri K. Alphons	02.04.2018	0 01
*26.	Regarding the status of implementation of the Recommendations contained in the 239th Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations contained in the 232nd Report of the Committee on Demands for Grants (2016-17), pertaining to the Ministry of Tourism.	Shri K. Alphons	02.04.2018	0 01
*27.	Regarding the status of implementation of the Recommendations contained in the 303rd Report of the Standing Committee on Science and Technology, Environment and Forests on Action Taken by the Government on the recommendations contained in the 295th Report of the Committee on Demands for Grants (2017-18), pertaining to the Department of Biotechnology, Ministry of Science and Technology.	Dr. Harsh Vardhan	04.04.2018	0 01
*28.	Regarding the status of implementation of the recommendations contained in the 27th Report of the Standing Committee on Coal and Steel on Demands for Grants (2017-18), pertaining to the Ministry of Coal.	Shri Piyush Goyal	04.04.2018	0 01
*29.	Regarding the status of implementation of the Recommendations contained in the 19th Report of the Standing Committee on	Shri Manoj Sinha	04.04.2018	0 01

<p>Labour on 'Deployment of Contract/Casual/Sanitation Workers for perennial nature of jobs in MTNL', pertaining to the Department of Telecommunications, Ministry of Communications.</p>			04.04.2018	0	01	Gen. (Retd.) Vijay Kumar Singh
<p>*30. Regarding the status of implementation of the Recommendations contained in the 3rd Report of the Standing Committee on External Affairs on Demands for Grants (2014-15), pertaining to the Ministry of Overseas Indian Affairs.</p>			04.04.2018	0	01	Gen. (Retd.) Vijay Kumar Singh
<p>*31. Regarding the status of implementation of the Recommendations contained in the 5th Report of the Standing Committee on External Affairs on Demands for Grants (2015-16), pertaining to the Ministry of Overseas Indian Affairs.</p>			04.04.2018	0	01	Gen. (Retd.) Vijay Kumar Singh
<p>*32. Regarding the status of implementation of the Recommendations contained in the 13th Report of the Standing Committee on External Affairs on Demands for Grants (2012-13), pertaining to the Ministry of Overseas Indian Affairs.</p>			04.04.2018	0	01	Gen. (Retd.) Vijay Kumar Singh
<p>*33. Regarding the status of implementation of the Recommendations contained in the 19th Report of the Standing Committee on External Affairs on Demands for Grants (2013-14), pertaining to the Ministry of Overseas Indian Affairs.</p>			04.04.2018	0	01	Gen. (Retd.) Vijay Kumar Singh
<p>*34. Regarding the status of implementation of the Recommendations contained in the 13th Report of the Standing Committee on External Affairs on 'India's Soft Power Diplomacy including role of Indian Council for Cultural Relations (ICCR) and Indian Diaspora', pertaining to the Ministry of External Affairs.</p>			04.04.2018	0	01	Gen. (Retd.) Vijay Kumar Singh

*Laid a copy (Hindi and English versions) of the statement.

1	2	3	4	5
*35.	Regarding the status of implementation of the Recommendations contained in the 25th Report of the Standing Committee on External Affairs on 'Passport Seva Project—Targets and Achievements', pertaining to the Ministry of External Affairs.	Gen. (Retd.) Vijay Kumar Singh	04.04.2018	0 01
*36.	Regarding the status of implementation of the Recommendations contained in the 15th Report of the Standing Committee on External Affairs (15th Lok Sabha) on 'Problems relating to Overseas Indian Marriages: Scheme for providing legal/financial assistance/ rehabilitation to Indian Women deserted by their Overseas Indian Spouses', pertaining to the Ministry of External Affairs.	Gen. (Retd.) Vijay Kumar Singh	04.04.2018	0 01

*Laid a copy (Hindi and English versions) of the statement.

**(iii) Statements Made/Laid by Ministers regarding Government Business during
Fourteenth Session of Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	5
*1.	Government business for the week commencing the 12th March, 2018.	Shri Arjun Ram Meghwal	09.03.2018	0	01
*2.	Government business for the week commencing the 19th March, 2018.	Shri Arjun Ram Meghwal	16.03.2018	0	01
*3.	Government business for the remaining part of the session.	Shri Arjun Ram Meghwal	23.03.2018	0	01

*Laid a copy (Hindi and English versions) of the statement. Submissions by Members, on the Statement of Hon'ble Minister of State for Parliamentary Affairs, were also laid on the table.

**(iv) Matters under Rule 377—
Position regarding receipt of replies from Ministries during
Sixteenth Lok Sabha (As on 21.06.2018)**

Session	Total Number of Matters raised/laid					Percentage of replies received to the total matters raised/laid
	1	2	3	4	5	
First Session (04.06.2014 to 11.06.2014)		34	15	19		44.11
Second Session (07.07.2014 to 14.08.2014)		354	198	156		55.93
Third Session (24.11.2014 to 23.12.2014)		272	161	111		59.11
Fourth Session (23.02.2015 to 13.05.2015)		412	247	165		59.95
Fifth Session (21.07.2015 to 13.08.2015)		196	106	90		54.08
Sixth Session (26.11.2015 to 23.12.2015)		358	158	200		44.13
Seventh Session (23.02.2016 to 16.03.2016)		281	151	130		53.74

Eighth Session (25.04.2016 to 11.05.2016)	236	119	117	50.42
Ninth Session (18.07.2016 to 12.08.2016)	367	219	148	59.67
Tenth Session (16.11.2016 to 16.12.2016)	311	175	136	56.27
Eleventh Session (31.01.2017 to 12.04.2017)	493	250	243	50.70
Twelfth Session (17.07.2017 to 11.08.2017)	281	164	117	58.36
Thirteenth Session (15.12.2017 to 05.01.2018)	226	85	141	37.61
Fourteenth Session (29.01.2018 to 06.04.2018)	238	74	164	31.09
	4059	2122	1937	52.28

(v) Statement Showing the Time Lost Owing to Interruptions and Adjournments of the House during the Fourteenth Session of 16th Lok Sabha

Date	Time Lost Due to Interruptions		Time Lost Due to Adjournments of the House following Interruptions		Remarks
	H.	M.	H.	M.	
1	2	3	4	4	
06.02.2018	—	0	59		At 1111 hrs., due to interruptions, House adjourned to meet again at 1120 hrs. At 1432 hrs., due to interruptions, House adjourned to meet again at 1447 hrs. At 1455 hrs., due to interruptions, House adjourned to meet again at 1530 hrs.
08.02.2018	—	0	16		At 1129 hrs., due to interruptions, House adjourned to meet again at 1145 hrs.
09.02.2018	—	5	45		At 1106 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1209 hrs., due to interruptions, House adjourned for the day.

05.03.2018	—	5	47	At 1108 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
				At 1205 hrs., due to interruptions, House adjourned for the day.
06.03.2018	—	5	46	At 1102 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
				At 1212 hrs. due to interruptions, House adjourned for the day.
07.03.2018	—	5	50	At 1102 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
				At 1208 hrs., due to interruptions, House adjourned for the day.
08.03.2018	—	5	44	At 1108 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
				At 1208 hrs., due to interruptions, House adjourned for the day.
09.03.2018	—	5	46	At 1108 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
				At 1206 hrs., due to interruptions, House adjourned for the day.

1	2	3	4
12.03.2018	—	5 46	At 1103 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1211 hrs., due to interruptions, House adjourned for the day.
13.03.2018	—	5 48	At 1104 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1208 hrs., due to interruptions, House adjourned for the day.
14.03.2018	—	5 18	At 1104 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1238 hrs., due to interruptions, House adjourned for the day.
15.03.2018	—	5 27	At 1106 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1227 hrs., due to interruptions, House adjourned for the day.
16.03.2018	—	5 41	At 1113 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1206 hrs., due to interruptions, House adjourned for the day.

19.03.2018	—	5	51	At 1101 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
				At 1208 hrs., due to interruptions, House adjourned for the day.
20.03.2018	—	5	45	At 1102 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
				At 1213 hrs., due to interruptions, House adjourned for the day.
21.03.2018	—	5	51	At 1102 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
				At 1207 hrs., due to interruptions, House adjourned for the day.
22.03.2018	—	5	49	At 1103 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
				At 1208 hrs., due to interruptions, House adjourned for the day.
23.03.2018	—	5	47	At 1104 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
				At 1209 hrs., due to interruptions, House adjourned for the day.

1	2	3	4
27.03.2018	—	5 49	At 1102 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1209 hrs., due to interruptions, House adjourned for the day.
28.03.2018	—	5 47	At 1103 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1210 hrs., due to interruptions, House adjourned for the day.
02.04.2018	—	5 44	At 1103 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1213 hrs., due to interruptions, House adjourned for the day.
03.04.2018	—	5 40	At 1103 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1217 hrs., due to interruptions, House adjourned for the day.
04.04.2018	—	5 47	At 1102 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1211 hrs., due to interruptions, House adjourned for the day.

05.04.2018	—	5	47	At 1102 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
				At 1211 hrs., due to interruptions, House adjourned for the day.
Total	—	127	30	

Time calculated on the basis of normal time of the House *i.e.* from 11A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

**(vi) Statement indicating matters of urgent public importance raised
(i) after Question Hour and (ii) before the adjournment of
House for the day during Fourteenth Session of
Sixteenth Lok Sabha**

Date	No. of Matters raised	No. of Members who spoke/associated	Time Taken	Number of notices received
			H. M.	
1	2	3	4	5
29.01.2018	Nil	Nil	Nil	Nil
30.01.2018	Nil	Nil	Nil	Nil
31.01.2018	Nil	Nil	Nil	Nil
05.02.2018	Nil	Nil	Nil	Nil
06.02.2018	Nil	Nil	Nil	19
07.02.2018	Nil	Nil	Nil	107
08.02.2018	Nil	Nil	Nil	109
09.02.2018	Nil	Nil	Nil	110
05.03.2018	Nil	Nil	Nil	63
06.03.2018	Nil	Nil	Nil	49
07.03.2018	Nil	Nil	Nil	89
08.03.2018	Nil	Nil	Nil	74
09.03.2018	Nil	Nil	Nil	44
12.03.2018	Nil	Nil	Nil	51
13.03.2018	Nil	Nil	Nil	60
14.03.2018	Nil	Nil	Nil	67
15.03.2018	Nil	Nil	Nil	44
16.03.2018	Nil	Nil	Nil	25
19.03.2018	Nil	Nil	Nil	35
20.03.2018	Nil	Nil	Nil	42

1	2	3	4	5
21.03.2018	Nil	Nil	Nil	19
22.03.2018	Nil	Nil	Nil	19
23.03.2018	Nil	Nil	Nil	19
27.03.2018	Nil	Nil	Nil	20
28.03.2018	Nil	Nil	Nil	13
02.04.2018	Nil	Nil	Nil	12
03.04.2018	Nil	Nil	Nil	13
04.04.2018	Nil	Nil	Nil	10
05.04.2018	Nil	Nil	Nil	06
06.04.2018	Nil	Nil	Nil	06
Total	Nil	Nil	Nil	1125

**20. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL DURING THE
FOURTEENTH SESSION OF SIXTEENTH LOK SABHA
(29.01.2018 to 09.02.2018 and 05.03.2018 to 06.04.2018)**

Sl. No.	Date	Time when quorum bell was rung (hrs.)	Time Spent (mins.)	Subject matter under discussion when the quorum bell was rung	Remarks
1.	07.02.2018	1500 to 1502	02	-	House re-assembled after lunch break after quorum bell was rung once.
Total 02 mins.					

Analysis of ringing of Quorum bell

1.	Total time spent on ringing of quorum bell :	02 mins.
2.	Maximum number of times quorum bell was rung on a particular day :	Once on 07.02.2018
3.	Number of times House adjourned for want of quorum :	Nil
4.	Number of days when sitting commenced after quorum bell was rung :	Nil
5.	Number of days when House re-assembled after lunch break after quorum bell was rung :	01 day

**21. STATEMENT REGARDING WALKOUT STAGED BY MEMBERS DURING THE FOURTEENTH
SESSION OF SIXTEENTH LOK SABHA
(29.01.2018 to 09.02.2018 and 05.03.2018 to 06.04.2018)**

Date	Time	Subject Matter
06.02.2018	19 13 hrs.	Shri P.V. Midhun Reddy and some other members of YSR Congress Party staged a walkout from the House demanding that all the promises given in Andhra Pradesh Reorganisation Act, 2014 should be fulfilled in a proper time frame.
07.02.2018	12 12 hrs.	Shri Velagapalli Varaprasad Rao and some other members of YSR Congress Party staged a walkout from the House demanding fulfillment of all promises made in the Andhra Pradesh Reorganisation Act, 2014.
	13 45 hrs.	Members of INC, CPI(M) and AITC staged a walkout from the House as they were not satisfied with the reply given by Hon'ble Prime Minister on the Motion of Thanks on the President's Address.
	18 25 hrs.	Shri Jayadev Galla and some other members of TDP staged a walkout from the House in support of their demands relating to special status of Andhra Pradesh and also for fulfillment of the promises contained in the Andhra Pradesh Reorganisation Act, 2014.

**22. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR
BY HS, HDS, MEMBERS OF PANEL OF CHAIRPERSONS
(from 29.01.2018 to 09.02.2018 and 05.03.2018
to 06.04.2018)**

	No. of days	Total Time Spent	
		H.	M.
Hon'ble Speaker	29	20	31
Hon'ble Deputy Speaker	03	10	54
Shri K.H. Muniyappa	02	02	07
Shri Arjun Charan Sethi	01	00	45

**DETAILED STATEMENT SHOWING ACTUAL TIME SPENT IN
THE CHAIR BY HS, HDS AND MEMBERS OF PANEL OF
CHAIRPERSONS
(from 29.01.2018 to 09.02.2018 and 05.03.2018 to 06.04.2018)**

Date	Time Spent	Total Time	
		H.	M.
1	2	3	
HS			
29.01.2018	1221 to 1223 hrs.	00	02
01.02.2018	1100 to 1252 hrs.	01	52
05.02.2018	1100 to 1109 hrs.	00	09
06.02.2018	1100 to 1111 hrs.	00	11
	1120 to 1310 hrs.	01	50
	1343 to 1432 hrs.	00	49
	1447 to 1455 hrs.	00	08
	1531 to 1639 hrs.	01	08
	2042 to 2226 hrs.	01	44
	07.02.2018	1100 to 1347 hrs.	02
1502 to 1611 hrs.		01	09
08.02.2018	1100 to 1129 hrs.	00	29
	1145 to 1238 hrs.	00	53
	1659 to 1821 hrs.	01	22
09.02.2018	1100 to 1106 hrs.	00	06
	1201 to 1209 hrs.	00	08
05.03.2018	1100 to 1108 hrs.	00	08
	1200 to 1205 hrs.	00	05
06.03.2018	1100 to 1102 hrs.	00	02
	1200 to 1212 hrs.	00	12

1	2	3	
07.03.2018	1100 to 1102 hrs.	00	02
	1200 to 1208 hrs.	00	08
08.03.2018	1100 to 1108 hrs.	00	08
	1200 to 1208 hrs.	00	08
09.03.2018	1100 to 1108 hrs.	00	08
	1200 to 1206 hrs.	00	06
12.03.2018	1100 to 1103 hrs.	00	03
	1200 to 1211 hrs.	00	11
13.03.2018	1100 to 1104 hrs.	00	04
	1200 to 1208 hrs.	00	08
14.03.2018	1100 to 1104 hrs.	00	04
	1200 to 1238 hrs.	00	38
15.03.2018	1100 to 1106 hrs.	00	06
	1200 to 1227 hrs.	00	27
16.03.2018	1100 to 1113 hrs.	00	13
	1200 to 1206 hrs.	00	06
19.03.2018	1100 to 1101 hrs.	00	01
	1200 to 1208 hrs.	00	08
20.03.2018	1100 to 1102 hrs.	00	02
	1200 to 1213 hrs.	00	13
21.03.2018	1100 to 1102 hrs.	00	02
	1200 to 1207 hrs.	00	07
22.03.2018	1100 to 1103 hrs.	00	03
	1200 to 1208 hrs.	00	08
23.03.2018	1100 to 1104 hrs.	00	04
	1200 to 1209 hrs.	00	09
27.03.2018	1100 to 1102 hrs.	00	02
	1200 to 1208 hrs.	00	08
28.03.2018	1100 to 1103 hrs.	00	03
	1200 to 1210 hrs.	00	10

1	2	3	
02.04.2018	1100 to 1103 hrs.	00	03
	1200 to 1213 hrs.	00	13
03.04.2018	1100 to 1103 hrs.	00	03
	1200 to 1217 hrs.	00	17
04.04.2018	1100 to 1102 hrs.	00	02
	1200 to 1211 hrs.	00	11
05.04.2018	1100 to 1102 hrs.	00	02
	1200 to 1211 hrs.	00	11
06.04.2018	1100 to 1115 hrs.	00	15
TOTAL TIME SPENT IN THE CHAIR		20	31

HDS	Time Spent	Total Time	
		H.	M.
06.02.2018	1639 to 2015 hrs.	03	36
07.02.2018	1611 to 2100 hrs.	04	49
08.02.2018	1238 to 1507 hrs.	02	29
TOTAL TIME SPENT IN THE CHAIR		10	54

Shri K.H. Muniyappa	Time Spent	Total Time	
		H.	M.
06.02.2018	1310 to 1343 hrs.	00	33
	2015 to 2042 hrs.	00	27
08.02.2018	1507 to 1614 hrs.	01	07
TOTAL TIME SPENT IN THE CHAIR		02	07

Shri Arjun Charan Sethi	Time Spent	Total Time	
		H.	M.
08.02.2018	1614 to 1659 hrs.	00	45
TOTAL TIME SPENT IN THE CHAIR		00	45

**23. STATEMENT SHOWING ACTUAL TIME TAKEN ON
VARIOUS KINDS OF BUSINESS TRANSACTED DURING
THE FOURTEENTH SESSION OF SIXTEENTH
LOK SABHA**

Business	Time taken		Percentage of the total time taken
	H	M	
President's Address	10	43	31.44
BILLS			
(a) Government Bills	00	39	1.90
BUDGETS—			
(a) Union Budget	14	06	41.37
MATTERS UNDER RULE 377			
QUESTIONS	01	07	3.28
RESOLUTIONS—			
(a) Statutory Resolution	00	02	10
STATEMENTS—			
Rule 372 and Direction 73A	00	47	2.30
OTHER MATTERS such as Oath or Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc			
	06	08	18
TOTAL	34	05	100

